

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM; NAGALAND; MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 7<sup>th</sup> February, 2018

No. HC.VII/45/2016/ 940/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the Zonal Conference on Effective Implementation of various Child Protection Laws in Assam, scheduled to be held on **10-02-2018 at the Assam Administrative Staff College, Khanapara, Guwahati:**

Sl. No.	Name	Designation
1	Sri. Nishanta Goswami	Chief Judicial Magistrate, Karbi Anglong
2	Sri. Ankur Bhuyan	Addl. Chief Judicial Magistrate, Kamrup, Amingaon
3	Sri. Dewan Mubasshir Hussain	Addl. Chief Judicial Magistrate, Nalbari (designate)
4	Smt. Syeda Sabina Afzal Zinnat	S.D.J.M (S) No.1 , Kamrup(M), Guwahati
5	Sri. Chinmoy Baruah	SDJM (S), Nagaon (designate)
6	Smt. Bijaya Khakhlari	SDJM (S), Morigaon (designate)
7	Smt. Karuna Devi	SDJM (S), Darrang, Mangaldoi (designate)

The nominated Judicial Officers are to report at the venue before **9:45 A.M. on 10-02-2018** positively.

By order,  
Sd/- A. Ajitsaria  
**REGISTRAR (JUDL.)**

Memo No. HC.VII/45/2016/ 941 - 960/A, dated 07.02.2018

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Nagaon / Morigaon / Darrang, Mangaldoi / Karbi Anglong.

**He / she is requested to ensure circulation of the Notification amongst the nominated officer(s) of his / her respective District accordingly.**

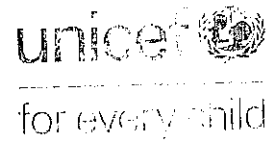
6. The Joint Registrar (Vig.), Gauhati High Court, Guwahati.

7. Shri Vedprakash Gautam, Child Protection Specialist, Deputy ASC, North East, UNICEF.
8. All nominated Judicial Officers.
9. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
10. The Private Secretary to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mrs. Justice Rumi Kumari Phukan, Gauhati High Court, Guwahati.
13. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

dt 7-11

**REGISTRAR (JUDL.)**



**Zonal Conferences on Effective implementation of various Child Protection Laws in Assam**

**Organized by: High Court Committee on Juvenile Justice, Gauhati High Court**

**In Partnership with: UNICEF, Office for Assam**

**And**

**State Child Protection Society, Department of Social Welfare, Government of Assam.**

<b>Draft Session Plan: Zonal Conference</b>		
<b>10.00 - 1030 Hrs</b>	Registration	
<b>INAUGURAL SESSION: 10.30 to 10.45 Hrs (15 minutes)</b>		
<b>Welcome remarks</b>	Senior most official from Social Welfare department, Assam from state level/ CID, Assam Police.	
<b>Speech by</b>	UNICEF State Representative on the objective of the zonal workshops.	
<b>Address by Chief Guest</b>	Judge-in-Charge, High Court Juvenile Justice Committee, Gauhati High Court	
<b>Vote of Thanks</b>	SCPS Assam.	
<b>TECHNICAL SESSION I (2 hours)</b>		
<b>TIME</b>	<b>SESSION</b>	<b>PRESENTERS</b>
<b>10.45 – 11.45 Hrs</b>	Role and Responsibility of DC, SP, Judicial Officers, other line departments in implementing various Child Protection Laws & Schemes.	<b>RP (TBD):</b> <b>Chaired by:</b>
<b>11.45AM to 12.00 Noon</b>	<b>TEA BREAK</b>	
<b>12.00 - 13.00 Hrs</b>	Continuation of Role and Responsibilities + Question & Answer by the participants	<b>RP: tbd</b> <b>Chaired by: tdb</b>
<b>13.00 - 14.00 Hrs.</b>	<b>LUNCH BREAK</b>	
<b>TECHNICAL SESSION II (2 hours and 15 minutes)</b>		
<b>14.00 - 15.00 Hrs</b>	PPT on the situational analysis of Districts on Child Protection issues-  1. Child Labour 2. Child Marriage 3. Child Trafficking 4. Child Sexual Abuse	<b>15 minutes for each PPT by the respective departments/ agencies:</b> 1. Department of Labour 2. SCPS, Social Welfare 3. CID, Assam Police 4. ASCPCR <b>Chaired by: tbd</b>
<b>15.00- 15.15 Hrs</b>	<b>TEA BREAK</b>	
<b>15.15 - 16.15 Hrs</b>	Gaps and challenges being faced while implementing the laws on the above issues	Respective District Administration
<b>16.15 - 16.30 Hrs</b>	Concluding Remarks	Judge-in-Charge, High Court Committee on Juvenile Justice, Gauhati High Court
<b>Close of the Zonal Consultation</b>		